GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 1850 TO BE ANSWERED ON 13.03.2023

POLICY FOR GIG WORKERS

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SHRI SUDHAKAR TUKARAMSHRANGARE:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has data of number of gig workers in the country;
- (b) whether the Government has any policy to regulate the gig workers and if so, the details thereof;
- (c) the steps taken by the Government regarding the concerns of job security and create awareness amongst the gig workers about their rights;
- (d) whether the Government has formulated any plan/policy to provide social security benefits to gig/ platform workers;
- (e) if so, the details thereof and if not, the reasons therefor;
- (f) the estimated number of gig/platform workers across the country; and
- (g) the fresh steps taken by the Government to put in place social security policies for gig/platform workers including paid sick leave, insurance and pension?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

(a) to (g): For the first time, the definition of 'gig worker' and 'platform worker' has been provided in the Code on Social Security, 2020. The Code on Social Security, 2020 provides for framing of suitable social security

schemes for gig workers and platform workers on matters relating to life and disability cover, accident insurance, health and maternity benefits, old age protection, etc. The Code also provides for setting up a Social Security Fund and one of the sources of fund, is contribution from aggregator between 1 to 2% of annual turnover of an aggregator subject to the limit of 5% of the amount paid or payable by an aggregator to such workers.

Further, the Government has launched e-Shram portal on 26.08.2021 for registration and creation of a Comprehensive National Database of Unorganized Workers including gig workers and platform workers. It allows a person to register himself or herself on the portal on self-declaration basis, which is spread across around 400 occupations. The revised module for gig workers and platform workers was made live on e-Shram portal in September, 2022 and over 38,000 platform workers have been registered/updated their profile on e-Shram portal as platform workers.
